

Name of the Corporate Debtor: Sort India Enviro Solutions Limited
Date of commencement of Liquidation: 25.08.2022
List of Stakeholders as on 31.12.2022

List of Unsecured Financial Creditors (other than creditors belonging to any class of creditors)

S No	Name of Creditors	Details of Claims Received		Details of Claims Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks (if any)
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claims	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bhavnaben Mahendrabhai Patel	12-09-2022	10,62,252	10,62,252	Unsecured Financial Creditor	NA	0.14	NA	NA	-	0	NA
2	Dhavalkumar Mahendra Patel	12-09-2022	13,66,575	13,66,575	Unsecured Financial Creditor	NA	0.18	NA	NA	-	0	NA
3	Heena Hemantkumar Patel	12-09-2022	6,23,440	6,23,440	Unsecured Financial Creditor	NA	0.08	NA	NA	-	0	NA
4	Hemantkumar Mahendrabhai Patel	12-09-2022	12,13,175	12,13,175	Unsecured Financial Creditor	NA	0.16	NA	NA	-	0	NA
5	Mahendrabhai Muljibhai Patel	12-09-2022	18,10,202	18,10,202	Unsecured Financial Creditor	NA	0.23	NA	NA	-	0	NA
6	Paulomi Dhavalkumar Patel	12-09-2022	7,99,250	7,99,250	Unsecured Financial Creditor	NA	0.10	NA	NA	-	0	NA
7	Ashv Finance Limited	29-09-2022	6,13,87,885	5,64,25,753	Unsecured Financial Creditor	NA	7.30	NA	NA	49,62,132	0	NA
8	Hinduja Finance* Leyland	NA	-	30,61,035	Unsecured Financial Creditor	NA	0.40	NA	NA	NA	0	NA
9	Shriram Transport Finance Co. Ltd.*	NA	-	1,47,60,827	Unsecured Financial Creditor	NA	1.91	NA	NA	NA	0	NA
10	Catalyst Trusteeship Ltd.	29-09-2022	7,96,50,849	7,88,85,896	Unsecured Financial Creditor	NA	10.21	NA	NA	7,64,953	0	NA
TOTAL			14,79,13,628	16,00,08,405			20.71			57,27,085		

Notes:

* As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016, the liquidator has verified the claims, collated during the corporate insolvency resolution process since the claimant has not submitted its claim during the liquidation process, within thirty days from the last date for receipt of claims.